

**Central Administrative Tribunal
Principal Bench**

**RA No.109/2012
in
OA No.182/2011**

New Delhi, this the 15th day of March, 2016

**Hon'ble Mr. V.N. Gaur, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

K.S. Meena,
Aged about 47 years,
S/o Shri B.L. Meena,
R/o 17/5, Rajpur Road,
Delhi.

(Applicant in person)

...applicant

The Secretary,
Ministry of Home Affairs,
North Block,
New Delhi.

(By Advocate : Shri R.N. Singh)

...respondents

ORDER (ORAL)

Mr. V.N. Gaur, Member (A) :-

The applicant who is present in person submits that he wants to withdraw this RA with a liberty to file fresh OA. Shri R.N. Singh, learned counsel for respondents submits that he has no objection to the same. Accordingly, the RA is dismissed as withdrawn with liberty to the applicant to file fresh OA, in accordance with law.

(Dr. Brahm Avtar Agrawal)
Member (J)

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(V.N. Gaur)
Member (A)